

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6620

ANSWERED ON:10.05.2005

BILL FROM MAHARASHTRA

Gowda Shri D.V. Sadananda;Patil Shri Balasaheb Vikhe;Rathod Shri Harisingh Nasaru

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Maharashtra has sent a proposed Bill 'Maharashtra Special Economic Zone and Designated Area Act, 2004' to the Union Government for its approval;

(b) if so, the details thereof; and

(c) the action taken/being taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): Yes, Sir.

(b) & (c): Certain clarifications on the provisions of the Bill have been sought from the Government of Maharashtra.